

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 1992/2024 In C.P. (IB)/3245(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: RAVI PRAKASH GANTI –LIQUIDATOR
 IN THE MATTER OF
 Indiabulls Housing Finance Ltd
 V/s
 Akund Buildcon Pvt Ltd**

**Section: 7 of Insolvency and Bankruptcy Code, 2016
& Application under any other provisions- IBC**

ORDER

IA No. 1992/2024:- Mr. Ravi Prakash Ganti, Liquidator appeared in person.
The present application has been filed for placing on record the progress
report for the quarter ended on 31.03.2024. The said report is taken on record.
No order is called for. With the aforesaid observation, **IA No. 1992/2024** is
allowed and **disposed of**. List the matter on **08.05.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)